

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA.120 of 1997
OA.311 of 1997

Date of Order: 7.5.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

ANANDA GOPAL CHAKRABORTY & ORS.

-VS-

UNION OF INDIA & ORS.

For the respondents: Mr. M.S. Banerjee, counsel.

For the respondents: Mrs. R. Banerjee, counsel.

O R D E R

Both sides appear.

**Reply to both the O.A. and the M.A. be filed
at least a week before the next date fixed.**

**Matter will be listed for hearing regarding
admission on 13.6.97.**

**Interim Order, already passed, shall continue
till the next date.**

Plain copy to both the parties.

**(M.S. Mukherjee)
Member(A)**

**(A.K. Chatterjee)
Vice-Chairman.**